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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH  
CUTTACK

O.A. 673/2002

Date of order: 25.05.2004

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.  
Hon'ble Mr. H.P. Das, Administrative Member.

Pradeep Kumar Barik

-versus-

Union of India and Ors.

For the applicants : None.

For the respondents : Mr. S. Behera, counsel.

O R D E R

Per Justice B. Panigrahi, VC

None appears on behalf of the applicant. However, 1d. counsel for the respondents is present. We find that the applicant has challenged his put off duty order. Therefore, the 1d. counsel for the applicant is required to be heard. In order to give a chance to 1d. counsel for the applicant to appear and argue his case we adjourn the case to 22.6.2004. It is made clear that if on that date 1d. counsel for the applicant does not appear, the case will be heard ex-parte.

*H - B . D*

Member (A)

*B. Panigrahi*

Vice-Chairman.